

Central Govt's scheme for students to be replicated

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■ NEW DELHI

Taking a cue from the Centre's policy to offer internship to graduates and Post Graduates at Central Government Ministries and departments for more learning, the Auroville Foundation is all set to replicate the scheme for students, college pass-outs, and technical or non-technical graduates interning, volunteering and visiting its pristine campus at Auroville town near Chennai.

The program is being launched in line with the Auroville Charter which says "Auroville will be a site of material and spiritual research for a living embodiment of an actual human unity".

"The Auroville Internship and Volunteering is committed to welcoming students who wish to participate in a project that meets one of Auroville's needs, or those aspiring to do their own project within Auroville in a self-financed mode.

The premises will certainly offer the best of atmosphere, clean air amidst the first of its kind sustainable model city called the Auroville which is inhabited in a lush green environment," said Jayanti S Ravi, Secretary, Auroville Foundation, which is mentored by the Union Education Ministry.

A 1991-batch IAS officer of Gujarat cadre, Jayanti is herself a scientist who happens to be a vocalist, thinker and author, who is "committed" to restore the original vision, mission and legacy of the Auroville Foundation ever since she took charge of the over five-decade-old institution almost a year



Auroville Foundation secretary Jayanti S Ravi inaugurating an exhibition on the campus with the inmates PNS

ago. "I have a passion to keep on doing new things wherever I have taken charge in my administrative career and have been fortunate enough to get full guidance and support from the Governing Board, the International Advisory Council, the working groups and the Government always," said Jayanti who was in the national Capital to hold a series of meetings with the related Ministries.

Sources in the Education Ministry, however, said since the Auroville Foundation has limited financial resources and expenses are borne by the Central government, there would not be any kind of stipend for the internship period. "We can help carry out a Volunteering or Internship project on a specific topic, related to Auroville and rooted in an Auroville activity.

A dedicated team at the ATDC (Auroville Town Development Council) and SAVI will study the intern seeker's specific aptitude, academic qualifications, requirements and provide the candidate with necessary conditions to facili-

tate their work within premises on-site," Jayanti said. Besides this, the Foundation has started a series of programmes and events including short film and essay competitions, and several cultural activities to mark the 150th birth anniversary celebration of iconic social reformer Sri Aurobindo, on whose ideals the Foundation was established by an Act of Parliament in 1988.

The ongoing city exhibition and cultural programs are a part of Invocation- the Gnostic Festival. This has had the presence and participation of Padma Vibhushan Pandit Hari Prasad Chaurasia, Spiritual leader M, D K Karthikeyan, former head of CBI & NHRC, noted artiste Ms Anita Ratnam, Yoga Srinivasan and Aavishkar Garba group, and noted artiste Gangai Amaran among many others. Founded in 1968 by Mirra Alfassa — known as 'The Mother' — Auroville currently has a strength of 3,200 inmates staying at a 3,300-acre green campus. Officials said the Modi Government is committed to expand Auroville into a 'city' in line with its existing Master Plan.

Police killed ex-Meghalaya militant leader in 'reckless' operation: Panel

<https://www.sentinelassam.com/north-east-india-news/meghalaya-news/police-killed-ex-meghalaya-militant-leader-in-reckless-operation-panel-612142>

The Meghalaya Police killed a former extremist leader last year in "a reckless operation using excessive force"

excessive force", according to a report of a judicial commission into the incident tabled in the Assembly on Friday. Chief Minister Conrad K. Sangma on Friday submitted the report of the one-member Commission headed by former Chief Justice of Tripura High Court T. Vaiphei into the killing of former Hynniewtrep National Liberation Council (HNLC) leader Cheristerfield Thangkhiew in Shillong on August 13, 2021.

The Commission held that the police operation to arrest the former leader of the banned militant outfit, for alleged involvement in bomb (IED) blasts in Shillong and East Jaintia Hills district headquarters Khliehriat, from his residence in the early hours was "thoughtless", leading to his death that was "avoidable". "Having entered what could potentially be a lion's den in darkness without proper planning and without taking adequate precaution", the police had taken "purely avoidable and unnecessary risk", endangering their lives as well as that of the deceased, its report said.

It said that the forced entry into the house in darkness was a reckless exercise and tantamount to the disproportionate use of force. "Thangkhiew's death defeated the very purpose of launching the operation to detain him alive. The police could have arrested him alive had the operation team waited for about two hours for daylight to emerge, cordoned off his house and lobbed teargas into the rooms to force the occupants out."

The probe panel also said the post facto excuse that none but the deceased was hurt "cannot be a valid justification for the tactical team-I carried out the operation hastily and recklessly". It advised against raiding houses occupied by civilians in urban areas at night in pursuit of criminals or to arrest them in order not to harm innocent occupants in any manner. The panel recommended carrying police personnel engaged in nocturnal operations with night vision cameras and sensitising the police force to respect the human rights of the citizens. The police had claimed the former extremist was shot in self-defence after he tried to stab them. Thangkhiew's death had led to widespread violence and protests with the angry mob setting vehicles on fire and brandishing firearms snatched from the police.

Demanding a judicial inquiry into the violence, Home Minister Lahkmen Rymbui offered to resign on August 15. However, his resignation was not accepted by the Chief Minister.

The family of the late HNLC leader on Thursday asserted that they would approach the National Human Rights Commission if the report is "not in their favour". However, after the submission of the commission report on the first day of the autumn session of the assembly, the family members have yet to disclose their opinion. The outlawed HNLC, which was formed with the aim of the state's secession from India, is now in the process of talks with the Central and state governments. (IANS)

Central Govt's scheme for students to be replicated

<https://www.dailypioneer.com/2022/india/central-govt---s-scheme-for-students-to-be-replicated.html>

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Auroville has seen almost all the top ministers including Home Minister Amit Shah as visitors to the township in recent times.

विधि छात्रा ने शिक्षक पर लगाया दुर्व्यवहार करने का आरोप

<https://www.amarujala.com/uttar-pradesh/bareilly/law-student-accuses-teacher-of-misbehaving-bareilly-news-bly497198654>

बरेली। बरेली कॉलेज की विधि विभाग की एक छात्रा ने विभाग के ही एक शिक्षक पर गंभीर आरोप लगाकर राष्ट्रीय मानवाधिकार आयोग से शिकायत की है। छात्रा का कहना है कि शिक्षक ने उसे प्रैक्टिकल में कम अंक दिए। शिकायत करने पर दुर्व्यवहार करते हुए चरित्र पर सवाल उठाए।

विधि विभाग द्वितीय वर्ष की छात्रा ने मानवाधिकार आयोग को भेजे पत्र में कहा है कि एक शिक्षक उसे व्यक्तिगत तौर पर परेशान करते हैं। उन्होंने भेदभाव करते हुए उसे प्रैक्टिकल में सब से कम अंक दिए, जबकि कई ऐसी छात्राएं जो न कक्षा में उपस्थित होती हैं और न ही उन्होंने प्रैक्टिकल की फाइल जमा कीं, उन्हें अच्छे अंक दिए हैं। आरोप है कि आठ सितंबर को जब वह इसकी शिकायत करने गईं तो शिक्षक ने विधि विभाग के स्टाफ रूम में उनसे दुर्व्यवहार किया और चरित्र पर सवाल उठाते हुए चिल्लाकर बाहर निकाल दिया। छात्रा ने आयोग से अंक सही कराने और शिक्षक से माफी मंगवाने की मांग की है।

इधर, इस प्रकरण पर विधि विभाग के प्रभारी प्रो. प्रदीप जागर का कहना है कि संबंधित शिक्षक प्रयोगात्मक परीक्षा में अंक दे ही नहीं सकते हैं, क्योंकि वह परीक्षक नहीं हैं। अंक आंतरिक और बाह्य परीक्षक मिलकर देते हैं, इसलिए किसी तरह की गड़बड़ी की कोई गुंजाइश नहीं है।

बिहार: लड़की की 'हत्या' करने वाले शख्स ने पुलिस लॉकअप में की आत्महत्या

<https://jantaserishta.com/local/bihar/bihar-man-who-killed-girl-dies-by-suicide-in-police-lock-up-1552132>

जनता से रिश्ता वेबडेस्क। गया : इमामगंज थाना के लॉकअप में गुरुवार की रात एक हत्याकांड के एक आरोपी ने आत्महत्या कर ली. आरोपी शंकर दास को गुरुवार को उत्तर प्रदेश के फैजाबाद से उसकी कथित प्रेमिका, 17 वर्षीय लड़की सोनम कुमारी की हत्या के मामले में गिरफ्तार किया गया था। उसने अपना जुर्म कबूल कर लिया था। गया एसएसपी हरप्रीत कौर ने कहा कि पुलिसकर्मियों को इसकी जानकारी शुक्रवार सुबह 5.45 बजे मिली। "हिरासत में मौत के मामले में अदालत और राष्ट्रीय मानवाधिकार आयोग के आदेश के मद्देनजर एक मजिस्ट्रेट द्वारा जांच की जा रही है। शव को शव के उचित निरीक्षण के बाद मजिस्ट्रेट द्वारा तैयार की गई मृत्यु समीक्षा रिपोर्ट के साथ शव परीक्षण के लिए भेजा गया था।" एसएसपी ने कहा। उसने आगे कहा, "शंकर ने अपनी पतलून का इस्तेमाल किया था जिसे उसने खुद को फांसी देने के लिए पहना था। लॉक-अप में सीसीटीवी कैमरा है और आरोपी पर नजर रखने के लिए एक चौकीदार की प्रतिनियुक्ति की गई थी। सबूतों के आधार पर, पूछताछ के बाद कार्रवाई की जाएगी। दोषी पाए जाने वालों के खिलाफ कार्रवाई की।" सोनम रानीगंज हाई स्कूल में बारहवीं की छात्रा थी। उसका शव 4 सितंबर को गांव बगिया से बरामद किया गया था. रविवार को इमामगंज थाने में मामला दर्ज कराया गया था. पुलिस ने गुरुवार को स्थानीय लड़के शंकर को गिरफ्तार कर लिया और उसके खून से सने कपड़े भी जब्त कर लिए.